

ITEM NO.10

COURT NO.14

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 9351/2015

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

S.M. HASEEB & ORS.

Respondent(s)

(ONLY APPLICATIONS IN SLP(C) NO. 9889 OF 2015 TO BE LISTED BEFORE THE HON'BLE JUDGE IN CHAMBERS.)

WITH

SLP(C) No. 9889/2015 (XI)

(With appln. For substitution, Condonation of delay in filing substitution application and setting aside abatement)

Date : 27-03-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
[IN CHAMBER]

For Petitioner(s) Mr. Santosh Kumar, Adv.
Mrs. Anil Katiyar, AOR

For Respondent(s) Mr. Kiran Kumar Jaipurkar, AOR
Mr. Sanjeev Malhotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C)No. 9889 of 2015

Issue notice on interlocutory applications.

(MADHU BALA)
COURT MASTER (SH)

(RAJINDER KAUR)
BRANCH OFFICER